

[Shri L. N. Mishra]

(i) The Employment Exchanges (Compulsory Notification of Vacancies) Rules, 1960 published in Notification No. GSR 477 dated the 26th April, 1960, under sub-section (3) of section 10 of the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959. [Placed in Library, See No. LT-2156/60].

(ii) Report of the Informal Committee of Members of Parliament on Gorakhpur Labour. [Placed in Library, See No. LT-2157/60].

DELHI ROLLER FLOUR MILLS (WHEAT PRODUCTS) PRICE CONTROL ORDER

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 a copy of the Delhi Roller Flour Mills (Wheat Products) Price Control Order, 1960 published in Notification No. GSR 476 dated the 25th April, 1960. [Placed in Library, See No. LT-2158/60].

12.18 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

Shri Mulchand Dube (Farrukhabad): I beg to lay on the Table the Minutes of the sittings (Eighteenth to Twentieth) of the Committee on Absence of Members from the Sittings of the House held during the Tenth Session.

12.18½ hrs.

COMMITTEE ON PETITIONS

MINUTES

Shri Barman (Cooch—Bihar—Reserved—Sch. Castes): I beg to

lay on the Table the Minutes of the Sittings (Fortieth to Fortyfourth) of the Committee on Petitions held during the Tenth Session.

12.18½ hrs.

**COMMITTEE ON ASSURANCES
MINUTES**

Shri Subbiah Ambalam (Ramanathapuram): I beg to lay on the Table the Minutes of the Seventeenth and Eighteenth sittings of the Committee on Government Assurances held during the Tenth Session.

12.18½ hrs.

ESTIMATES COMMITTEE

MINUTES

Shri Dasappa (Bangalore): I beg to lay on the Table a copy each of the following Minutes of the sittings of the Estimates Committee:

(i) Minutes relating to the Ninety-sixth and Ninety-seventh Reports on the Ministry of Rehabilitation—Eastern Zone and Dandakaranya Project.

(ii) Minutes relating to the Ninety-second Report on Growth of Civil Non-Plan Expenditure and Procedural and Miscellaneous Matters.

12.19 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in